RESUME OF WORK DONE BY LOK SABHA

(SEVENTH LOK SABHA—SEVENTH SESSION)

(23 November to 24/25 December, 1981)



LOK SABHA SECRETABIAT NEW DELHI

January, 1982/Pausa, 1903 (Saka)

PREFACE

This publication contains a brief resume of work done by Lok Sabha during the Seventh Session of Seventh Lok Sabha, 1981.

New Delhi;

January 20, 1982
Pausa 30, 1903 (Saka)

AVTAR SINGH RIKHY, Secretary.

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RESUME OF WORK DONE BY LOK SABHA DURING THE SEVENTH SESSION OF SEVENTH LOK SABHA-NOVEMBER-DECEMBER, 1981

I. DURATION OF SESSION

Date of commencement .			•	•	•	. 23 November, 1981
Date of adournment sine die	•	•	•	•		. 25 December, 1981 (00.10 hours)
Date of prorogation		• .				. 28 December, 1981
Number of days of sittings .		•				. 24
Number of hours of sittings						. 154 hours and 40 minutes

2. ADJOURNMENT MOTIONS

	Consent given but leave of	f the House	not asked fn _t	
Subject	Names of Members	Date when brought before the House	Time taken	Remarks
	· · · · · · · · · · · · · · · · · · ·	• • • • • • • • • • • • • • • • • • • •	н. м.	
Failure of Govern- ment to make ade- quate arrangement to regulate the fentry and exit of visitors to	Bibari Vajpayce, Madhu Dandavate,	7-12-81	0.07	Shri Atal Bihari Vajpayee when called upon to ask for leave of the House under Rule

Qutab Minar specially on Fridays when entry is free, resulting in a grim tragedy on 4 December last taking a toll of 45 lives most of whom were women and children.

Ram Lal Rahi, Ajit Kumar Mehta. Rajesh Kumar Singh, Daulat Ram Saran, Jagpal Singh, B.D. Singh, Indrajit Gupta, P. K. Kodiyan, Narayan Choubey, Nagangom Mohendra, Smt. Gceta Mukherjee, Sarva-shri Jaipal Singh Kashyap, Rajnath Sonkar Shastri, Ramavatar Shastri, Vijay Kumar Ya-dav, K.M. Madhu-kar, Surya Narayan Singh, Jharkhande Rai and Harikesh Bahadur.

60 did not press the notice of adjournment motion. He requested for discussion of the subject under Rule 184/193 on that day.

The House agreed that discussion on the statement made by the Minister of Home Affairs on 4 December, 1981, might be held that day (7-12-81).

g. BILLS

(i) Geverament Bills

Progress/Remarks	6	Pased.	Passed as amended.	Passed.
No. of amend-ments carried	80	:	*	:
No. of amend- aments tabled tabled	7	:	13	:
Time	9	H.M. 1 38	7 8	
Date of discus- Time, sion in Lok taken Sabba Sabba	sc.	23-11-81 (Considera- tion and pass- ing)	23-11-81 24-11-81 (Considera- tion and passing)	24-11-81 25-11-81 (Considera- tion and pan- ing)
Date of laying on the Table I (in the case of Bills passed by Rajya Sabha)	•	:	:	
Date of intro- Date of duction laying of the Tall of the Case of Bills past by Rajyr Sabha)	80	17-9-81 (Karlier) Session)	18-9-81 (Earlier Sension)	1-9-81 (Earlier Sension)
Si. Title of the Bill I	a	1. The Oil Industry (Development) Amendment 17-9-81 (Earlier) Bill, 1981.	2. The Cinc-workers and Cinema Theatre Workers (Regulation of Employment) Bill, 1981.	 The Economic Offences (Inapplicability of Limitation) Amendment Bill, 1981. Session)
÷ Š	-	<u> </u>	4	ri H

			. 3	ì. ~	¢ • •
Pending.	Report of the Select Committee presented.	Passed.	Passed. as amended-	Pased.	A motion for further extension of time; for presentation of the Report of the Joint Committee upto the last day of the first week of the Budget. Session, 1982 adopted.
i	:	:	œ :	::	•
:	12	74	82	:	:
: .		2. 43	4 57 :	2 04	:
;	25-11-81 (Presentation of the Report of the Select Committee)	25-11-81 26-11-81 (Considera- tion and pas- ing)	26-11-81 27-11-81 30-11-81 (Considera- tion and pass-	30-11-81 (Considera- tion and pass- ing)	27-11-81 (Motion for further exten- sion of time for presenta- tion of the Report of the Report of the for it Commit-
25-11-81		:	·::	26-11-81	1 :
:	20-11-90 (Earlier Semion)	14-9-81 (Earlier Session)	18-9-81 (Earlier Senton)	:	(Earlier Sention)
The Pensions' (Amendment) Bill, 1981, as paned by Rejue Sable.	The Chit Funds Bill, 1980.	6. The Beedi Workers Welfare Cess (Amendment) Bill, 1981.	7. The National Bank for Agriculture and Rural Developmen t Bill, 1981,	The Sugar Undertakings (Taking Over of Management) Amendment Bill, 1981, at passed by Repse Sakks.	The Criminal Law (Amendment) Bill, 1980.
₹	ຸ້. ກ່	vå		oč	&

	6	•	A motion for extension of time for presentation of the Report of the Joint Committee upto the first day of the last week of the Budget Session, 1982 adopted.	Pased.	Pending.	Passed, as amended.	Passed, as amended.	Pending.	Pending.
	·		:	:	1	7	8	:	:
	-		:	vo	e	7	→	:	2
	9	H.M.	:	30	1	0 28	33	ï	0 0
	د ه .		(Motion for extension of time for presentation of the Report of the Joint Committee)	23-12-81 (Considera- tion and pass- ing)	ı	30-11-81 (Considera- tion and past- ing)	30-11-81 1-12-81 3-12-81 (Considera- tion and pass- ing)	,1	1
	+		:	1	1	24-11-80 (Earlier Session)	24-11-80 (Earlier Session)	2-12-81	:
	8		(Emiliar Semion)	. 30-11-81	30-11-81	:	:	:	2-12-81
9.5 9.500	æ		 The Marriage Laws (Amendment) Bill, 1981. 	11. The African Development Fund Bill, 1981.	. The Prevention of Cruelty to Animals (Amend. 30-11-81 ment) Bill, 1981.	13. The Rampur Raza Library (Amendment) Bill, 1980, as passed by Rajra Sabha.	. The Khuda Bakhsh Oriental Public Library (Ameadment) Bill, 1980, as passed by Rajys Sabks.	15. The Air Corporations (Amendment) Bill, 1981, as passed by Regres Subber.	16. The Central Silk Board (Amendment) Bill, 1981, 2-12-81
	-	1	0	Ξ	12.	<u>:</u>	7	15.	16

Pending.	Passed.	Passed .	Percel	Passed.	Parad	Passed.	Pending.	Pending
:		:	,		:	:	:	:
:	86	:	:	: ·	;	:	-	
:	3 42	0 29	0 14	0 00	0 00	80 0	:	:
:	3-12-81 7-12-81 11-12-81 14-12-81 (Consideration and passing)	24-12-81 (Considera- tion and past- ing)	15-12-81 (Considera- tion and pass- ing)	15-12-81 (Considera- tion and pass- ing)	16-12-81 (Considera- tion and pass- ing)	16-12-81 (Considera- tion and pass- ing)	:	:
3-12-81	30-4-81 (Earlier Session)	10-12-81	:	:	FF	:	:	:
:	:	:	15-12-81	15-12-81	16-12-81	16-12-81	17-12-81	17-12-81
17. The Pharmacy (Amendment) Bill, 1981, as passed by Raya Sabha.	18. The Ginematograph (Amendment) Bill, 1981, as pased by Rejps Sabla.	 The Indian Iron and Steel Company (Acquisition of Shares) Amendment Bill, 1981, st passed by Rajza Sabha. 	20. The Appropriation (Railways) No. 6 Bill, 1981.	21. The Appropriation (Railways) No, 7 Bill, 1981.	22. The Appropriation (No.6) Bill, 1981.	23. The Appropriation (No. 7) Bill, 1981	The Sugar Development Fund Bill, 1981.	The Sugar Cess Bill, 1981.
.7.	œ	61	Ŕ	21.	Ė	ġ	24	%

6	Pased.	Pending.	, in the second	Pending.	Pending.	Passed, às amended.	Passod.	Pending.
&	;		:	:	:	=	:	:
7	:	:	1	:	ı	8	\$:
9	H.M. 0 02	ı	8 00	0 01	ı	5 51	2 55	:
د	17-12-81 (Considera- tion and pass- ing)	ı	21-12-81 (Considera- tion and passing)	:	1	22-12-81 (Considera- ation and pass ing)	23-12-81 24-12-81 (Considera- tion and pass- ing)	:
+	:	:		:	:	:	10-9-81 (Earlier Session)	:
6	17-12-81	21-12-81	21-12-81	22-12-81	22-12-81	23-12-80 (Earlier Semion)	:	24-12-81
æ	26. The Kerala Appropriation (No. 4) Bill, 1981. 17-12-81	27. The Governors (Emoluments, Allowances 21-12-81 and Privileges) Bill, 1981.	28. The Assan Appropriation (No. 2) Bill, 1981. 21-12-81	29. The Metro Railways (Construction of works) 22-12-81 Amendment Bill, 1981.	30. The Wild Life (Protection) Amendment Bill, 1981.	•31. The Aligarh Muslim University (Third Amendment) Bill, 1980	32. The Plantations Labour (Amendment) Bill, 1981, as passed by Rajya Sabba.	33. The stond Transport Corporations (Amend- 24-12-81 ment) Bill, 1981
-	×	ĸ	ন	%	8	£.	x	8

The short title of the Bill was changed to "The Aligarh Muslim University (Amendment) Bill, 1981" by Lok Sabha through an amendment to clause I thereof.

SUMMARY

1	. Bills pending at	the e	nd of	the la	st sess	ion								26
:	2. Bills introduced										•			15
3	Bills opposed at	intro	ductio	n sta	ge								Nil	
4	. Bills passed by R	lajya	Sabha	a and	laid o	n th	e Tab	le .				•		5
:	5. Bills returned by	Rajy	a Sat	ha wi	th an	ende	nents :	and la	id on	the T	able		Nil	
•	5. Bills passed													19
•	7. Bills negatived				,	•							Nil	
	8. Bills withdrawn												Nil	
9	9. Bills part-discuss	ed											Nil	
10	. Motions for adjo	urnm	ent o	f deba	te on	Bills	adopt	ed.					Nil	
1	l. Bills referred to	Select	Com	mitte	e .								Nil	
12	. Bills referred to J	oint (Comn	nittee							•		Nil	
13	3. Bills reported by	Selec	t Cor	nmitte	ec ec				•	•				ı
14	. Bills reported by	Join	t Con	ımitte	с.								Nil	
15	. Bills originating i	n and	l refer	red to	Joint	Com	mittee	by R	ajya S Sabbi	abha i	n resp	ect	Nil	
16	. Bills pending at t					•					Bull	· etin-		
	Part II, dated 4	-1-19	82									•		27

(ii) Private Members' Mils

<u>'</u>	Sl. No. Title of the Bill and Member-in-charge	Date of introduction	Date of laying on the Table (in case of Bills passed by Rajins Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amend- ments tabled	No. of amend- ments carried	Progress/ Remarks
ł	2	-	-	~	•	-	•	6
1		1			H M			
	 The Hindu Marriage (Amendment) Bill, 1981 (Amendment of sections 4 and 13) by Dr. Vasant Kumar Pandit. 	27-11-1981	:	:	:	:	:	Pending
7	The Indian Post-Office (Amendment) Bill, 1981 (Amend. 27-11-1981 ment of section 26) by Shri Bhogendra Jha.	27-11-1981	:	:	:	:	:	Pending
e;	The Indian Telegraph (Amendment) Bill, 1981 (Amend. 27-11-1981 swat of section 5) by Shri Bhogendra Jha.	27-11-1981	:	:	: .	:	:	Pending
4	The Indian Railway Board (Repeal) Bill, 1981 by Shri 27-11-1981 Bhogendra Jha.	27-11-1981	:	:	:	:	:	Pending
vi	The Universal Compulsory Primary Education Bill, 27-11-1981 1981 by Shri Bhogendra, Jha.	27-11-1981	:	:	0.44 minu- tes taken on intra- duction of Bills at S.Nos. 1	:	:	Pending

	.2		-9			
Motion for leave to introduce opposed; Motion withdrawn by leave of the House.	Discussion on the motion for consideration not concluded, Pend- ing.	Pending	Motion for leave to introduce opposed; Bill introduced, Pend- ing.	Pending	Motion for leave to introduce opposed: Bill introduced.	Motion for leave to introduce opposed; Bill introduced. Pending.
:	N.	: ·	: -	:	:	:
4 : :	7 Z	:	; [:]	:	:	:
9.16	6-35 (excluding 0-02 minutes taken during Sixth Session)	:	:	:	:	:
27-11-81 (Motion for leave to intro-	(Earlier Session 18-9-81) 22-11-81 11-12-81 24-12-81 (further consideration)	:	:	:	:	:
	:	:	:	:	:	:
:	8-8-80 (Earlier Session)	11-12-81	11-12-81	11-12-81	11-12-81	11-12-81
6. The Banning of Regional and Communal Parties in India Bill, 1981 by Shri B.V. Desai.	7. The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1980 (Amendment of sections 3, 6B, etc.) by Shri Mool Chand Daga,	8. The Indian Social Disparities and Poverty Abolition 11-12-81 Bill, 1981 by Shri R.L.P. Verma.	9. The Ban on Creation of Trusts (for Backward Chases 11-12-81 of People) Bill, 1981 by Shri H.N. Nanje Gowda.	 The Pension and Other Amenities for Agricultural 11-12-81 Workers Bill, 1981 by Shri H.N. Nanje Gowda. 	11. The Nationalisation of Trusts Bill ,1981 by Shri H.N. 11-12-81 Nanje Gowda.	 The Anti-population Explosion Bill, 1981 by Shri P. Rajagopal Naidu.

H M 13. The Computeory Registration of Religious Convenions 11-12-81 0-35 H M 14. The Embassica Consulates and United Nations Agen- 24-12-81 8. Non. 8 to 13 15. The Embassica Consulates and United Nations Agen- 24-12-81 8. Non. 8 to 13 16. The Embassica Consulates and United Nations Agen- 24-12-81 8. Non. 8 to 13 17. The Political Parties (Fundation of Service) Bill, 1981 by 12-12-81 8. Non. 1981 by Shri Balanheb Vithe Patil. 16. The Reservicion of Posts in Public Section of Private 24-12-81 8. Non. 1981 by Shri Balanheb Vithe Patil. 17. The Political Parties (Fundated Assistance) Bill, 1981 by Shri 24-12-81 8. Non. 1991 by Shri Balanheb Vithe Patil. 18. The Wages (Removal of Dispatity) Bill, 1981 by Shri 24-12-81 8. Non. 1991 by Shri Rabanheb Vithe Patil. 19. The Scheduled Castes and Scheduled Triber Youth 24-12-81 8. Non. 1991 by Shri Rabanheb Vithe Patil. 20. The Declaration and Public Scrutiny of Ameria of Mini- 24-12-81 8. Non. 1991 by Shri Rabanhear of Parliament Bill, 1981 by Prof. Maddu Dandavate. 21. The Constitution (Amendment) Bill, 1981 (Assistance) Bull, 1981 (Assistance) and Addu Dandavate. 1991 Prof. Maddu Dandavate. 1992 Prof. Maddu Dandavate. 1993 Prof. Maddu Prof. Prof. Maddu Prof. Prof. Maddu Prof. Prof. Prof. Prof. Prof. Pr	,	Motion for leave	to introduce opposed; Bill introduced. Pending	Pending	Pending	Pending	Pending	Pending	Pending	Pending	Pending
The Computsory Registration of Religious Conversions 11-12-81 6-35 Bill, 1981 by Dr. Vasant Kumar Pandit. The Embassies, Consulates and United Nations Agen. 24-12-81 81 to 13 The Embassies, Consulates and United Nations Agen. 24-12-81 81 to 13 The Subramaniam Swamy. The Subramaniam Swamy and Wotivation Bill, 24-12-81 81 to 13 The Subramaniam Swamy and Motivation Bill, 24-12-81 81 to 13 The Reservation of Posts in Public Sector and Private 24-12-81 82-	ю .	:	:	:	:	:	, :	:	:	:	:
The Compulsory Registration of Religious Conversions 11-12-81 Bill, 1981 by Dr. Vasant Kumar Pandit The Embassies, Consulates and United Nations Agen- 24-12-81 ices Employees (Conditions of Service) Bill, 1981 by Dr. Subramaniam Swamy. The Small Family (Promotion and Motivation) Bill, 24-12-81 1981 by Shri Balasaheb Vikhe Patil. The Reservation of Posts in Public Sector and Private 24-12-81 Sector Services (for Economically Weaker Section of Section of Section Section of Sector Services (for Economically Weaker Section of Sector Services (for Economically Weaker Section of Sector Services of Minical Section and Public Services of Minical Section and Public Services of Minical Section Section of Assets of Minical Section Section Security of Assets of Minical Section (Amendment) Bill, 1981 by Shri Madhu Dandavate. The Constitution (Amendment) Bill, 1981 (Mandavate. 24-12-81) The Constitution (Amendment) Bill, 1981 by Prof. Madhu Dandavate)	7	:	:	:	:	:	:	:	:	:	:
The Compulsory Registration of Religious Convenions 11-12-81 Bill, 1981 by Dr. Vasant Kumar Pandit. The Embassies, Consulates and United Nations Agen. 24-12-81 cies Employees (Conditions of Service) Bill, 1981 by Dr. Subramaniam Swamy. The Small Family (Promotion and Motivation) Bill, 24-12-81 1981 by Shri Balasabeb Vikhe Patil. The Political Parties (for Reconomically Sector and Private 24-12-81 Sector Services (for Reconomically Sector and Private 24-12-81 The Political Parties (Financial Assistance) Bill, 1981 24-12-81 The Wages (Removal of Disparity) Bill, 1981 by Shri 24-12-81 Balasabeb Vikhe Patil. The Schetuled Castes and Scheduled Tribes Youth 24-12-81 Employment Bill, 1981 by Shri Ram Swarup Ram. The Declaration and Public Scrutiny of Assets of Ministers and Members of Parliament Bill, 1981 by Prof. Madhu Dandavate. The Constitution (Amendment) Bill, 1981 (Amandment 24-12-81 of sride 37 str.) by Prof. Madhu Dandavate.	9	H M	minutes taken on introduc- tion of Bills at S. Nos. 8 to 13	:	:	:	:	:	:	:	:
The Compulsory Registration of Religious Convenions 11-12-81 Bill, 1981 by Dr. Vasant Kumar Pandit. The Embassies, Consulates and United Nations Agen. 24-12-81 cies Employees (Conditions of Service) Bill, 1981 by Dr. Subramaniam Swamy. The Small Family (Promotion and Motivation) Bill, 24-12-81 1981 by Shri Balasabeb Vikhe Patil. The Reservation of Posts in Public Sector and Private 24-12-81 Sector Services (for Reconomically Weaker Section of Society) Bill, 1981 by Shri Balasabeb Vikhe Patil. The Political Parties (Financial Assistance) Bill, 1981 24-12-81 by Shri Balasabeb Vikhe Patil. The Wages (Removal of Disparity) Bill, 1981 by Shri 24-12-81 Balasabeb Vikhe Patil. The Scheduled Castes and Scheduled Tribes Youth 24-12-81 Employment Bill, 1981 by Shri Ram Swarup Ram. The Declaration and Public Scrutiny of Assets of Minic sters and Members of Parliament Bill, 1981 by Prof. Madhu Dandavate. The Constitution (Amendment) Bill, 1981 (Assentant 24-12-81 of serieds 37 stc.) by Prof. Madhu Dandavate.	v o		:	:	:	:	:	:	:	:	:
13. The Compulsory Registration of Religious Conversions 11-12-81 Bill, 1981 by Dr. Vasant Kumar Pandit. 14. The Embassies, Consulates and United Nations Agen- 24-12-81 cies Employees (Conditions of Service) Bill, 1981 by Dr. Subramaniam Swamy. 15. The Small Family (Promotion and Motivation) Bill, 24-12-81 1981 by Shri Balasaheb Vikhe Patil. 16. The Reservation of Posts in Public Sector and Private 24-12-81 Sector Services (for Economically Weaker Section of Society) Bill, 1981 by Shri Balasaheb Vikhe Patil. 17. The Political Parties (Financial Assistance) Bill, 1981 by Shri 24-12-81 Balasaheb Vikhe Patil. 18. The Wages (Removal of Disparity) Bill, 1981 by Shri 24-12-81 Employment Bill, 1981 by Shri Ram Swarup Ram. 20. The Declaration and Public Scrutiny of Aserts of Mini- sters and Members of Parliament Bill, 1981 by Prof. Madhu Dandavate. 21. The Constitution (Amendment) Bill, 1981 (Assessent 24-12-81 of sriefs 37 ste.) by Prof. Madhu Dandavate.	→		:	:	: ,	:	:	:	:	:	:
 The Compulsory Registration of Religious Convenions Bill, 1981 by Dr. Vasant Kumar Pandit. The Embassies, Consulates and United Nations Agencies Employees (Conditions of Service) Bill, 1981 by Dr. Subramaniam Swamy. The Small Family (Promotion and Motivation) Bill, 1981 by Shri Balasabeb Vikhe Patil. The Reservation of Posts in Public Sector and Private Sector Services (for Economically Weaker Section of Society) Bill, 1981 by Shri Balasabeb Vikhe Patil. The Political Parties (Financial Assistance) Bill, 1981 by Shri Balasabeb Vikhe Patil. The Scheduled Castes and Scheduled Tribes Youth Employment Bill, 1981 by Shri Ram Swarup Ram. The Declaration and Public Scrutiny of Assets of Ministers and Members of Parliament Bill, 1981 by Prof. Madhu Dandavate. The Constitution (Amendment) Bill, 1981 by Prof. Mathu Dandavate. 	m	11,17,81		24-12-81	24-12-81	24-12-81	24-12-81	24-12-81	24-12-81	24-12-81	24-12-81
1 5: 4: 5: 5: 6: 6: 6: 6: 6: 6: 6: 6: 6: 6: 6: 6: 6:	7	The Committee of the Co	Bill, 1981 by Dr. Vasant Kumar Pandit.		•	in Public Sector and Private promically Weaker Section of thri Balasaheb Vikhe Patil.			The Scheduled Castes and Scheduled Tribes Youth Employment Bill, 1981 by Shri Ram Swarup Ram.	The Declaration and Public Scrutiny of Assets of Ministers and Members of Parliament Bill, 1981 by Prof. Madhu Dandavate.	The Constitution (Amendment) Bill ,1981 (Amendment of article 37 etc.) by Prof. Madhu Dandavate.
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Pending	· Pending	•• Pending
:	:	:
:	:	:
:	:	0-05 minutes taken on introduction of Bills at S.Not. 14 to 24
:	:	:
:	:	:
 LDC Constitution (Amendment) Bill, 19 (Amendment 24-12-81 of critice 16) by Shri Harish Chandra Singh Rawat. 	23. The Constitution (Amendment) Bill, 1981 (Amendment 24-12-81 of critice 16) by Shrimati Vidya Chennupati.	24. The Cantonments (Amendment) Bill, 1981 (Amendment 24-12-81 of section 15 otc.) by Shri Harish Chandra Singh Rawat.
4	ei ei	★

SUMMARY

1.	Bills pendi	ng a	t the	end	of the	last	sessio	n	•		•	•	•	173
2.	Bills introd	luced		•		•	•	•	•	•	•	•		22
3.	Bill discuss	ed		٠	•			•	•	•		•	•	1
4.	Bills withd	rawn	ι		•		•		•	•	•	•	•	NIL
5.	Bills negat	ived		•	•			•	•	•	•	•	•	NIL
6.	Part-discus	sed					•	•		•	•	•	•	1
7.	Bills pendi				f the Se	sior	n <i>vide</i> p	ara N	No. 13	89 of	Bullet	in, Pa	rt-	
	II. dated	4-1-1	982	•		-							•	195

4. CALLING ATTENTION STATEMENTS

SI. No	Brief Subject	Name of Member who called attention	Name of Minister Date of statement	Time taken
1	2	3	4 -	5
_				н. м.
1.	The reported massacre of 24 Harijans in Deholi village, Mainpuri District, Uttar Pradesh on 18 November, 1981.	Chakraborty	Giani Zail Singh 23-11-1981	1.38
	Growing incidence of da- coities and lawlessness in running trains with parti- cular reference to the loot- ing of the Lucknow-New Delhi Mail on 30 October, 1981, and killing of an Air Force Officer in an armed dacoity in Lucknow-Jhansi passenger train on 21 No- vember, 1981.	Shri Harish Chand- dra Singh Rawat	Shri Kedar Pande 24-11-1981	1.45
.3.	The reported deaths due to widespread incidence of encephalitis in Andhra Pradesh, Karnataka, Tamil Nadu, Pondicherry and other parts of the country.	Shri Harish Chan- dra Singh Rawat	Shri B. Shankaranand 25-11-1981	0,50
- 4.	Rise in prices of essential commodities.	Shri P.K. Kodiyan	Shri Brajimohan Mohanty 26-11-1981	1.37
	The situation arising out of the agitations by farmers for remunerative price for cotton in different parts of the country, particularly in Maharashtra,	Shri Arjun Sethi	Shri Pranab Kumar Mukherjee 1-12-1981	1,13
-6∙	Recent violent incidents and unrest in the Delhi University and Jawaharlal Nehru University.	Shri Harikesh Bahadur	3-12-1981	1,26
7.	Power shortage in different parts of the country with particular refe rence to Ma- harashtra.	Shri Chitta Basu	Shri A.B.A. Ghani Khan Chaudhuri 4-12-1981	1.24
	Reported incidents of vio- lence and hooliganism in the Dhanbad coal mining area and murderous attack on a senior mining engineer causing a sense of insecurity and the steps taken by the Government in the matter.	Shri Bapusaheb Parulekar	Shri A.B.A. Ghani Khan Chaudhuri 7-12-1981	1.03

1	2	3	4	5
9.	The reported rallies and demonstrations by some farmers at the Boat Club, New Delhi on November 30, 1981 protesting against the acquisition of their land by Delhi Development Authority and the low rates of compensation paid to them.	Ram ?	*Shri Bhishma Narain Singh **8-12-1981 **11-12-1981	н. м.
10-	The reported collapse of the fly-over under construction, in connection with the ASIAD, at Sewa Nagar, New Delhi, causing injury to a large number of workers.		Shri Kedar Pande 14-12-1981	0.52
11.	Reported loss of numerous human lives and cattle and damage to property and stad- ing crops cuused by the re- cent cyclone in some areas in West Bengal and Orissa.	Shri R.P. Das	Rao Birendra Singh 15-12-1981	1,11
12.	Reported death of several persons in the country due to cold wave.	Shri Mani Ram Bagri	Shri Baleshwar Ram 18-12-1981	0.56
13.	Reported banning and burn- ing of Indian first aid dres- sing material by the Govern- ments of United Kingdom and Australia and its ad- verse effect on the export of Indian goods.	Shri Harinath Mishra	Shri Khursheed Alam Khan 1 22-12-1981	1.17
14.	Reported collapse of a bun- ker in Kotama Colliery in District Sahdol in Madhya Pradesh, resulting in the death of some persons and injuries to several others.	Shri Uttam Rathod	Shri A.B.A. Ghani Khan Chaudhuri 23-12-1981	0,32
15.	Reported inordinate delayin completion of Patna-Hajipur Ganga bridge due to indi- fference on the part of the authorities.	Shri Harikesh Bahadur	24-12-1981	0.24

The Minister made a statement on 11-12-1981.

^{**}The Calling Attention was interrupted on 8*December, 1981 as the House adjourned as a mark of respect to the memory of Shri Kartik Oraon who passed away suddenly.

5. DIVISIONS

· ,	6. FINA	NCIAL BU	JSINESS		
Subject	Date of presenta- tion	Date(s) of discussion		Tim tak	
1	2	3			4
			and the second s	H.	М
	(i) Railway	Budget			
Demands for Excess Grants in res- pect of the Budget (Railways) for 1979-80	10-12-81	14-12-81 15-12-81	*Discussion and voting on Demands for Excess Grants (Railways)	Ì	26
Supplementary Demands for Grants in respect of the Budget (Railways) for 1981-82	10-12-81	14-12-81 15-12-81	*Discussion and voting on Supplementary Demands for Grants (Railways)	}3	20
	(ii) Gener	ra i Budget			
Demands for Excess Grants in respect of the Budget (General) for 1979-80	10-12-81	1 6 -12-81	**Discussion and voting on Demands for Excess Grants (General)	}	:.
Supplementary Demands for Grants in respect of the Budget (General) for 1981-82	10-12-81	16-12-81	**Discussion and voting on Supple- mentary Demands for Grants (General)	3	41

^{*}Discussed together.

^{**}Discussed together.

1 2 3 4

H. M.

(iii) Budget in respect of State of Assam

Supplementary Demands for 10-12-81 18-12-81 @Discussion and vo-Grants in respect of the Budget 21-12-81 ting on Supplementary Demands for Grants (Assam)

@Discussed together with the Statutory Resolutions Seeking (i) approval of the issue of the notification of Assam Government declaring the services in connection with production, supply and distribution of electricity including other services under the Assam State Electricity Board to be essential services within the State of Assam and (ii) approval of the continuance in force of the Proclamation issued by the President on 30-6-81 under article 356 of the Constitutin in respect of Assam for a further period of six months.

(iv) Budget in respect of the State of Kerala

Supplementary Demands for 15-12-81 17-12-81 @@Discussion and vo-Grants in respect of the Budget ting on Supplemen-(Kerala) for 1981-82 tary Demands for Grants (Kerala)

@@Discussed together with the Statutory Resolution seeking approval of the Proclamation issued by the President on 21-10-81 under article 356 of the Constitution in relation to the State of Kerala.

7. LEAVE OF ABSENCE

Sl. No.	Name of Members	Period for which leave granted	Date when leave granted
1	Shri K. Kunhambu .	. 17-8-1981 to 18-9-1981	
2	Shri R. K. Mhalgi .	. 23-11-1981 to 24-12-1981	24-12-1981
3	Shri Kusuma Krishna Murthy	. 23-11-1981 to 18-12-1981	} }
4	Shri Anand Singh .	. 23-11-1981 to 24-12-1981	1
5	Shri Balasaheb Vikhe Patil	. 1-12-1981 to 16-12-1981	

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8. MOTIONS

(i) Motions under Rules 191 and 345

± 8°	Breif subject	Motion under rule	Name of Member who moved	Date(s) of discussion	Time taken	n Ministry/ Department c oncerned	Remarks of
-	8	•	*	S	9	7	8
-	India's extended arrangements with the TMP.	345	Shri R. Venkata- raman	2-12-81	¤ ®	M. 53 Finance	ı
CI	Present international situation and the policy of the Government of India in relation thereto.	3	Shri P.V. Narasimba Rao	a 18-9-81 (Sixth Session) 10-12-81	6 o8 (Excluding o 10 mis. taken during the sixth Session)	External 8 Affairs 1. ring	Substitute Motion m ved by Shri B.V. Derai adopted.
!	(H) Mot	tions for	(H) Motions for modification of statutory rules and regulations	tatutory rule	s and reg	ija tions	
zż	Brief subject	Name of	Name of Member who moved	Date of moving and Discussion	Time N	Ministry/ Department concerned	Remark
-	Modification of the Maruti Limited (Acquisition and Transfer of Undertakings) Rules, 1981, laid on the Table on 6-5-1981.	1	Shri N.K. Shejwalker.	22-12-81	H M o 27 In	Industry	Negatived
61	Amulment of the All India Services (Death- cum-Retirement Benefits) Amendment Rules, 1981. Isid on the Table on 15-4-1981.		Dr. Vasant Kumar Pendit	23-12-81	0 14 Hor	Home Affairs	Withdrawn by leave of the House.

9. OATH OR AFFIRMATION

	Name	Constituency	State	Language of oath/ affirmation	Date
ibri G	avit Manikrao Hodiya	. Nandurbar	Maharashtra	Hindi (Oath)	10-12-1981
	10.	OBITUARY R	eferences		
81. No.	Name and particulars Membership	of Date of death		Time taken	Remarks
				Н. М.	
1 2 2 2 3 3 5	Member of Third Sabha. Shrimati Sheoraj Vati I Member of Fire Sabha. Shri Rajaram Dada	Lok 20-9-198; Deb, 27-9-198; Lok Singh, 4-10-198; Lok Nehru, 19-10-198; t Lok	1 23-11-1981	0 05	
6/	Fifth Lok Sabha. Shri Ganeshi Lal Chau		} 981 2-12-1981	0 02	
y Y	Member of First Lok Shri Chhotubhai Maki Patel, Member of Lok Sabha.	nbhai 30-11-19	981 8-12-1981	0 02	
<i>)</i> *	Shri Kartik Oraon, M of Fourth, Fifth Seventh Lok Sabha.	ember 8-12-19 and	9-12-1981	v a o a h	louse vas informed at 12 13 hrs n 8-12-198 and at 12 14 ars. House adjourned for the day.

	Name and particulars of Membership	Date of death	Date on which reference made	Time taken	Remarks
				н. м.	
	Shri Mubarak Shah, Sitting	g 8-12-19 8	1 9-12-1981	0.0\$	After reference to the passing away of S/Shri Kartik Oraon and Mubarak Shah, House was adjourned for the day on 9-12-1981
	Shri Gokul Lal Asawa, Men ber of Constituent As sembly.]		
11	Prof. Mahanth Shyam Sunder Das, Member of Sixth Lok Sabha.		24-12-1981	0 03	-
12	Sher Birbal Singh, Member of First and Second Lol Sabha.	r 14-12-1981 k			
	11 DADERS				
	II. PAPERO	LAID ON	THE TABLE	l.	
(i)	By Government	LAID ON	THE TABLE		. 725
• • •		LAID ON	THE TABLE	• •	. 725 . 1
• • •	By Government			• •	
• • •	By Government By Private Members	EXPLANATI Name of whom		• •	
(ii) S1.	By Government By Private Members 12. PERSONAL 1	EXPLANATI Name of whom	ONS UNDER	RULE 357	. 1
(ii) Sl. No.	By Government By Private Members 12. PERSONAL 1	Name of who man persons	ONS UNDER of Member ade the	RULE 357	. 1
Si. No.	By Government By Private Members 12. PERSONAL I Brief Subject Certain remarks about him m by a Member in the House of	Name who me persons nade Shri Ra	ONS UNDER of Member ade the il explanation ajiv Gandhi	RULE 357	Time taken
SI. No.	By Government By Private Members 12. PERSONAL 1 Brief Subject Certain remarks about him m by a Member in the House of December, 1981. Certain remarks made about hit the House on 4 and 16	Name who me persons nade Shri Ra on 7 min Dr. Sub Swai	ONS UNDER of Member ade the al explanation ajiv Gandhi bramaniam my	Pule 357 Date 7-12-1981	Time taken H. M. 0 03
SI. No.	By Government By Private Members 12. PERSONAL 1 Brief Subject Certain remarks about him m by a Member in the House of December, 1981. Certain remarks made about his the House on 4 and 16 cember, 1981. Certain remarks made about in the House on 4 and December, 1981.	Name who me persons nade Shri Ra on 7 min Dr. Sub Swai	ONS UNDER of Member ade the il explanation ajiv Gandhi oramaniam my al Bihari	Pule 357 Date 7-12-1981	H. M. 0 03

Decision of the House	The Speaker gave his ruling withholding his consert to the raising of the question of privilege.	The House referred the matter to the Committee of Privileges on a motion moved by Shri Suraj Bhan.
Time	M H M 60 0 0 15 10 10 10 10 10 10 10 10 10 10 10 10 10	8 0
Date on which matter brought before the House	8-5-1981 17-12-1981	1981-28
Name of the Member who raised the matter	Shri K.P. Uzmikrishnan and several other mem- bers.	Shri Satyanarayan Jatiya
Brief Subject	Question of privilege given notices of by Shri K.P. Umilirishnan and several other members against the Minister of Petroleum, Chemicals and Fertilizers (Shri P.C. Sethi), Minister of Home Affairs (Giani Zali Singh) and others for cauting an enquiry into how Shri Umilirishnan "came into possession of photo copies of the files, notings and Reports" which he had "quoted and laid on the Table of the House" on 23 December, 1980, during the discussion in Lok Sabia on that day under Rule 193 on the choice of technology and foreign collaboration for the urea and animonia fertilizer plants to be built on the basis of Bomhay High Complex.	Question of privilege regarding alleged assault on Shri Satyanarayan Jatiya Satyanarayan Jatiya, M.P. and use of abusive remarks against him by the police at Ujjain on 15 December, 1981.
s ž	-	01

15. QUESTIONS

(i) Starred

Number of Questions put down in Question List for Oral Answers	* 502
Number of Questions orally answered	144
(ii) Unstarred	
Number of Questions put down in Question Lists for Written Answers and Written Answers furnished	••5613
(iii) Short Notice Question	
Number of Questions put down in Short Notice Question Lists	NIL
Number of Short Notice Questions orally answered	NIL

[•]Includes 22 Starred Questions trans'erred/postponed from one Ministry to another.

^{••}Includes 93 Unstarred Questions transferred from one Ministry to another/postponed/ withdrawn.

		A TALLY ALVEN OR DISCUSSIONS ARISING OUT OF ANSWERS TO QUESTIONS	OF ANSWERS	TO QUESTIONS		
S.S.	Brief Subject	Name of the Member who raised the discussion	Date	Ministry	Time taken	1
						I
-	1 Ban on Hunting of Birds	Shri R.P. Gackwad	30-11-1081	Acriculture		
a	2 Sale of Imported Sugar	Shri H.N. Nanje Gowda	18-12-1081	Apricultura	3 ·	
85	3 Review of Coal Organisation	Shri B.V. Detai	16-12-1081	Transfer of the state of the st		
4	4 Life Saving Drugs.	Shri Ram Vilas Paswan	18-12-1081	Petrolism &		
			,	Chemicals Fedilizes	3 6	
6	 Permanent Railway Card Passes to Railway Committees Shri Bapusaheb Parulekar and issue of Cheque Passes 	Shri Bapusaheb Parulekar	21-12-1981	Railways	0 53	
9	6 Three Language formula in Delhi Schools.	Shri Rajnath Sonkar Shastri	29-12-1981	Edujation	0 35	

16. RESOLUTIONS

(i) Statutory Resolutions

इं.इं	Sabject	Article/Section of Constitution Act	Member who moved	Date(s) of moving and direction	Time Taken	Ministry/ Department concerned	Remarks
-	2	3	+	8	•	1	60
					H. M.		H.M.
•	Approval of the Proclamation issued by the President on 21-10-81 in relation to the State of Kerala.	Article 356 of the Constitution	Shri Yogendra Makwana	17-12-1981	4 18	4 18 Home Affairs	Adopted.
\$ 1.	the Government of Assam declaring the services in connection with production, supply and distribution of electric ty including other services under the Assam State Electricity Board to be essential services within the State of Assam.	Section 2(2) of the Essential Services Maintenance (Assam) Act, 1980	9hri Yogendra Makwana	21-12-81	4 2	Home Affairs	Adopted.
* *	**g Approval of the continuance in force of the Proclamation dated 30-6-81 in respect of Assam for a further period of six months w.c.f. 30-12-1981.	Article 356 of the Constitution	Shri Yogendra Makwana	21-12-81		Home Affairs	Adoptd.

Discussed together with the Supplementary Demands for Grants in respect of the Budget (Kerala) for 1981-82.

^{**}Discussed together along with the Surplementary Demands for Grants in respect of the Budget (Assam) for 1981-82.

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ž.	Brief Subject	Name of Member who moved	dember ved	Date(s) of moving and discussion		Time taken	Ministry/ Department	Remarks	3
<u> </u>	Steps to set up industrial projects under Gentral Sector in West Bengal.	Shri Chitta Basu	ita Basu	11-9-1981 (Sixth Session) 4-12-1981		H. M. 2.50 2.50 taken during Sixth Session)	Industry	Nogatived	
7	2. Welfare of construction workers.	Shri M.N	Shri M.M. Lawrence	18-12-1981	981	0.03	Labour	Discussion concluded	£
		7. SHORT	17. SHORT DURATION DISCUSSIONS (RULE 193)	DISCUS	SIONS (R	ULE 193)			
ಸ್ಥೆಜ್ಞ	Brief Subject	Under	Name of Member who raised the discussion		Date of Discussion	Time taken	Ministry/ Department concerned	Remarks	ırk
-	Situation arising out of the conspiracy by separatist elements against the integrity of the country.	681	Shri Mani Ram Bagri		23 4-81 (Fifth Scanion) 1-12-81	H M 5.15 (excluding 1 hour and 45 minutes taken during the Fifth Session).	Home Affairs. out trs tbe	· ·	
4	Statement made by the Minister of Home Affairs on 4-12-81 re-tragic death of 45 persons and injuries to serveral others at Qutab Minar, Delhi on 4-12-81.	193	Shri Atal Bihari Vajyapee.		7-12-1981	3.25	Ď.	:	
w.	Inadequacies in the electoral law spinot providing a specific period for completion of a bye-election to Parliament.	193	Shri Chitta Basu		14-12-81	5.01	Law, Justice and Company Affairs.	parice	
4	Situation arising out of the killing of Hari- jans in Deboli village, Mainpuri district, Uttar Pradesh.	193	Shri Suraj Bhan	1	24-12-81	90.9	Home Affairs	ri	1

18. SPEAKER/DEPUTY SPEAKER/CHAIRMAN RULING/ANNOUNCEMENTS

No.	Subject	By whom '	Date
1.	On the point raised in the House on 7 December 1981 in respect of the statement made by the Minister of Railways regarding Railway Financial Matters.		8-12-1981
2.	*Death of Shri Kartik Oraon, Minister of State in the Ministry of Communications.	Speaker	8-12-1981
2.	Regarding intimation by the Chairman, Estimates Committee to the Speaker about acceptance of the replies of Government indicating action taken on the recommendations/conclusions contained in the five ad hoc Secret Reports of the sub-Committee on Defence of the Estimates Committee (1978-79) on the subject of Modernisation of Defence which were forwarded to the then Deputy Prime Minister and Minister of Defence in April-May, 1979.		23-12-1981

^{*}As a mark of respect to the memory of the deceased. Members stood in silence for a short while and thereafter the House was adjourned for the day.

19. STATEMENTS

(i) Sue moto Statements made/laid by Ministers under Rule 372

Sl. No.	Subject	Name of Minister	Date Tin	ne taken
1	2	3	4	5
1.	India's extended arrangement with the International Monetary Fund.	Shri R. Venkata- raman	23-11-81	H. M. 0-18
2.	Reported offer of a No War Pact by Pakistan.	Shri P. V. Nara- simha Rao	25-11-81	0-09
3.	Hijacking of Air India Air-craft .	. Shri Chandulal Chandrakar	26-11-81	0-05
4.	Government Business for the week commencing the 30th November, 1981	Shri P. Venkata- . subbaiah	27-11-81	0-21

Sec. 5.4

ı	2	9	4	5	
	,			н.м.	
5.	Regarding the reconstitution of the Law Commission for a period of three years from 14-12-1981 to 13-12-1984.	Shri P. Shiv Shankar	4-12-81	0-01	
6.	Government Business for the week commencing the 7th December, 1981.	Shri Bhishma Narain Singh	4-12-81	0-10	
7.	*Tragic death of 45 persons and in- juries to several others at Qutab Minar, Delhi on 4 December, 1981.	Giani Zall Singh	4-12-81	0-03	•
8.	Railway Financial Matters	Shri Kedar Pandey	7-12 - 81	0-18	₹ ".
9.	Fire in Ahmedebad on December 6, 1981 resulting in the death of seve- ral persons.	Shri Yogendra Makwana	10-12-81	0-01	
10.	Regarding launching of Bhaskara-II and commencement of its utilisation.	Shri C.P.N. Singh	10-12-61	0-06	
11.	Government business for the week co- mmencing the 14th December, 1981.	Shri Bhishma Narain Singh	11-12-61	0-17	
12.	Recent official Sino-Indian talks held in Beijing, the annexation of the Golan Heights by Israel and the situation in Poland.	Singh	17-12-81	0-06	
13.	Government Business for the week commencing the 21st December, 1981.	Shri P. Venkata- subaigh	18-12-81	0-20	
14.	Setting up of an expert Committee to study the financial implications of the proposal for inclusion in the list of declared goods and for levy of Additional Excise Duty in lieu of Sales Tax on certain commodities.	f raman i	21-12-81	0-02	(1)
15	Points raised by Prof. K. K. Tewar in the House on 21-12-1981 about making an enquiry into the alleged predictions about the Prime Minister which had appeared in some papers.	t subaiah	21-12-81	0-05	٠,,
16	Assassination of Jathedar Santok Singh, President, Delhi Gurdwara Prabandhak Committee on 21 De- cember, 1981.		53-13-81	0-03.	
17.	Regarding India's decision to be a Party to the agreement establishing the Common Fund for Commodities negotiated in UNCTAD.	g Mukherjee	22-1 2- 81	0-04	
18	Regarding Second Backward Classes Commissions' Report.	Shri Yogendra Makwana.	13-51-35	0-0g	

The Speaker expressed sorrow and sympathy for the bereaved families. Thereafter, Members stood in silence for a shortwhile in memory of the deceased and the House was adjourned for the day.

(ii) Matters under Rule 377

Print.

81. No		Name of Member who raised the matter	Minister who mad the state ment in response thereto	le -	Time taken
1	2	3	4	5	6
1	Need for amendment in Can- tonment Act for setting up Municipal Boards for Rani- khet and Lansdowne areas.	Singh Rawat) }		H.M.
2	Shortage of water and famine conditions prevailing in many parts of Bihar.	Shri Ranjit Singh			
3	Crisis in silk industry due to rise in price of silk yarn.	Shri Zainul Basher	} :	19-11-1981	0-17
4	National Goitre Control Programme.	Dr. Vasant Kumar Pandit			
5	Protest rally by workers at Boat Club, New Delhi.	Shri Satyasadhan Chakraborty			
6	Need for taking over of Roorkee Engineering Uni- versity by Union Government.				
7	Construction of an airport at Calicut	Shri V.S. Vijayara- ghavan.			
8	Treatment meted out to pri- soners in jails with particu- lar reference to the Cent- ral Jail, Muzaffarpur.	Shri Ram Vilas Paswan			
9.	Steps for solving subsidence problem in Ranigunj.	Shri Ajit Kumar	2	14-11-1981	0-15
10	Power failure in Cachar district of Assam.	Shri Santosh Mohan Dev			
11	Enhancement of sugarcane price for cane growers of Bihar.	Shri K. M. Madhukar			
12	Relief measures for flood affected victims of Gorakh- pur and Basti districts of Uttar Pradesh.	Shri Ashfaq Hussin			
9	Allocation of more funds for construction of road co- mmunication in Orissa.				
4	Reported decision to close down the Central Fisheries Corporation.	Shri Somnath Chatterjee			

1	2	3	4	. 5	6
15	areas bordering Sarda Project Canal in Uttar	Shri Ram Lal Rahi	!		H.M.
16	Pradesh. Increasing tension in Kishtwar town of Jammu and Kashmir	Dr. Karan Singh	}	25-11-8 1	0-21
17	Steps for early completion of Madras Atomic Power Project.	Shri Era Anbarasu	1		
18	Threatened strike in the National School of Drams, New Delhi.		,		
19	Issue of arms to Harijans and persons belonging to weaker sections of society.		.		
2 0	Need to open a branch of seamen employment office at Madras.	Dr. A. Kalanidhi	j		
21	Alleged spread of malaria due to increased use of pesticides for Green Revolution and measures to check it.	Shri Chintamani Jena	}		
82	Disfiguring of Jain idols in Madhya Pradesh.	Shri Mani Ram Bagri	į.		
23	Supply of adequate quantity of copper to M/s Indo- American Electricals Limited, Durgapur.	Shri Krishn Chan- dra Halder			
24	Need to ban import of coconut oil, cocoa and cocoa pow- der, nutmug, cloves and rubber.		}	26- 11 -8 1	o -30
25	Provision of additional coa- ches in super-fast train bet- ween Madurai and Madras.				
2 6	Alleged repressive measures against agricultural labourers by C.R.P.F. and Bihar Military Force in certain parts of Patna District.		1		
27	Immediate cleaning of Sujan- Ganga can al around the Fort of Bharatpur.	Shri Rajesh Pilot			
- 28	Steps to provide improved facilities for primary education in Uttar Pradesh and other parts of the country.	Shri B.D. Singh			

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н. м. urther research for harness- Shri P. Rajagopal ing solar energy. Naidu T.V. Station at Allahabad for Shri Krishna Prakash the coverage of the coming Ardh-Kumbh Fair. Tewari 31 Crisis in carpet industry of Shri Uma Kant Mirzapur Bhadohi area in Mishra, Uttar Pradesh. 32 Increasing the range of Radio Shri Bapusaheb Parulckar 30-11-1981 0 10 Station at Ratnagiri. 33 Central assistance to West Shri Satyagopal Bengal Government for Com-Misra pensating cultivators for loss of their crops due to pest and drought. Shri George Fernandes 34 Central intervention to enable workers to take over management of Binny Garment Factory, Bangalore. 35 Supply of wheat and rice in Shrimati Geeta adequate quantity to West Mukherjee Bengal. 36 Direct express train service Shri N. Dennis from Delhi to Kanyakumari. Outbreak of epidemic disease Shri Bhikhu Ram known as Shitalmata amongst Jain cattle in Ghazipur Dairy Farm, Delhi. Shri Jitendra Steps to meet shortage of elec-Prasada tricity in Uttar Pradesh. Granting permanency status Shri Zainal to employees of All-India Handicrafts Board. Abedin 1-12-1981 0 11 Shri Harikesh 40 Industrialisation of Eastern Uttar Pradesh to meet un-Bahadur employment problem among the youth. Canalisation of exports of onions Dr. Subramaniam to Malaysia through one Swamy single concern. 42 Relexation in rule regarding grant of D.A., C.C.A., H.R. Shri N. Selvaraju A, to the employees of Bharat Heavy Electricals Unit and small arms factory near Tiruchirappalli.

1	2	3	4 .	5	6
43	Irregular working of Vinod & Vimal Textile Mills of Madhya Pradesh.			1-12-1981	H.M.
44	Provision of halt station at Burhanpur for 193/194 Vara- nasi Mahanagari Express.	Shri Shivkumar Sirgh]		
	Gearing-up of co-operative movement in the country with particular reference to establishment of a sugar factory in U.P. in co-operative sector.	Shrimati Usha Verma			•]
46	Adequate coverage of Oriya and Assamese programmes on Delhi T.V.	Shri Rasa Bihari Behra			
47	Reduction of excise duty on matches produced in cottage and tiny units in Tamil Nadu.	Shri D.S.A. Sivaprakasam		2-12-1981	0 13
48	Token strike by workers of Hindustan Samachar Bharti.	Shri Mani Ram Bagri			
49	Proposed reorganisation of B.B. J. Construction Co. Ltd.	Shri Somrath Chatterjee	1		
5)	Construction of a bridge over river Yamuna in Saharanpur district.	Shri Rashid Masood	ز		
51	Employment opportunity for the local SC/ST people of Mirzapur district of Uttar Pradesh.	Shri Ram Pyare Panika			T ri,
52	Increased cement quota to Uttar Pradesh.	Shri Zainul Basher	Ì		44
5\$	Conversion of King George Medical College into a Medi- cal Institute in Uttar Pra- desh	Shri Ram Lal Rahi			
54	T.V. coverage of India Vs. M. C.C. test series for eastern region.	Shri Krishna Chandra Haldar	}	3-12-1981	0 3
55	Increase in the commission of ration shopkeepers in Delhi.	Shri Ramavatar Shastri			
56	Re-employment of retrenched workers of Hindustan Steel Construction Company Limi- ted.	Shri C. Palaniappan		٠ ,•	•

1	2	3	4	5		6
_					н.	М.
. 57	Relief measures for remote villages of the districts of Kargil and Laddakh suffer- ing due to heavy snow-fall there.					
58	Establishment of an office of Shipping Corporation of India at Madras,					
59	Working of Khadi and Village Industries Commission.	Shri Rajnath Sonkar Shastri				
60	Supply of inferior quality blankets for the use of Army, Border Security Force, etc.	Shri Ratansinh Rajda	j			
61	Restriction on use of fireworks on Diwali and other festivals		1.			
62	Modernisation and develop- ment programme for the coalfields of Orissa.	Shrimati Jayanti Patnaik				
63	Problems of silk weavers of Karnataka.	Shri T.R. Shamanna				
64	Telchar-Sambalpur Railway Line in Orissa.	Shri K.P. Singh Deo.	}	7-12-1981	0	16
65	Crisis in handloom industry due to increase in price of cotton/silk yarn.					
66	Demolition of staff quarters in the Gole Market area of New Delhi.	Shri Atal Bihari Vajpay ce				
67	Hurdles put by railways near the level-crossing of Barsethi railway station near Jaunpur.	Dr. A.U. Azmi			•	
68	Industrialisation in the interior of Himachal Pradesh.	Shri Krishan Datt Sultanpuri]			
69	Clearance of piled-up stocks of iron-ore at the pit and rail-heads in Banspari-Barhil sector in Orissa.	Shri Lakshman Mallick				
70	Nationalisation of M/s Hoogly docking and Engineering Com- pany Limited, Howrah.	Shri Satyasadhan Chakraborty	}	10-13-1981	0	18
71	Karnataka-Maharashtra border dispute.	Shri Bapusaheb Parulekar				
72	Supply of diesel and kerosene to farmers of Eastern Uttar Pradesh.	Shri Harikesh Bahadur				

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•	73	Proposed introduction of elec- tronic computer technology in the newspaper industry.				
•	74	Enquiry into last week's explo- sion in the fire-works factory at Gwalior.	Shri N.K. Shej- walkar			
•	75	Import of necessary pesticides, insecticides and fertilizers to save cardamom crop in Kerala.	Shri Cumbum N. Natarajan		10-12-1981	
•	76	Change of name of Marath- wada University to Dr. Am- bedkar Marathwada Univer- sity.	Shri Ram Vilas Paswan			
	77	Alleged unsatisfactory working of Railway Hospitals and Dispensaries.	Shri Narayan Choubey			
•	78	Two-lane Railway over-bridge near south of Cuttack Rail- way Station in Orissa.	Shrimati Jayanti Patnaik	Ī Ī		
	⁷ 9	Alleged direction of the Reserv Bank of India not to issue licences to start new Urban Co-operative Banks.		}	14-12-1981	o 1;
•	Во	Industrialisation of Sitapur area by declaring it an industrially backward area.	Shri Ram Lal Rahi			
	81	Spread of T.B. in desert vil- lages of Rajasthan.	Shri Daulat Ram Saran			
S		Plight of employed children.	Shri K. Lakkappa			
	83	Expansion programme of Bengal Immunity, a Go- vernment of India Unit of pharmaccutical industry.	Shri R.P. Das			
	84	Rajadhyaksh Committee reco- mmendations on State Elec- tricity Boards with particu- lar reference to inadequate power supply in Maharashtra.	Shrimati Usha Prakash Chaudhari			
	85	Better loading/unloading fa- cilities in passenger trains at Jaunpur station, Uttar Pradesh.		}	15-12-1981	0 2:
	86	Micro-wave link for Malabar region of Karala for T.V. programmes.				

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87	Problem of drinking water supposes in Bihar.	ply Shri Ramavatar Shastri.	
88 1	Reimposition of ceilling on pro duction of matches in cottage Sector Units.	- Shri Era Mohan.	
89 1	Facilities for the workers em- ployed in bricks-klins in Delhi.	Shri Chandra Pal Shailani.	
90 I	Difficulties of people due to employees strike in Bihar.	Shrimati Krishna Sahi.	15-12-1981
91 (One day coase work call by col- lege and university teachers all over the country.		
92 8	Shortage of kerosene oil in the country.	Shri Mani Ram Bagri.	
93 I	Declaration of emergency in Poland.	Prof. Madhu Dandavate.	<u> </u>
94 F	Relief measures for the flood victims of Gorakhpur Dis- trict.	Shri Mahavir Prasad.	
95 7	Technology for the exploration and economic exploitation of Nickel and Cobalt minerals.	Shri K.P. Singh Deo.	
96 C	Completion of the Traffic survey of the proposed Railway line on Bandel - Howrah section.	Prof. Rupchand Pal.	J
97 I.	lizer Corporation of India.	Shri Arjun Sethi.	
98 P	Problems of weavers of Uttar Pradesh due to rising prices of yarn and chemicals.	Shri Harikesh Bahadur.	[16-12-1981 O 17
99 A	der river water.	Shri Ram Vilas Paswan.	
100 A	lleged Israeli attack on Golan Heights.	Shri Atal Bihari Vajpayee.	
101 C	controlling of price of raw silk yarn to prevent loss of liveri-hood to silk weavers of Tamil Nadu.	Shri C. Palaniappan	
102 E	expeditious action on the Pension claims of ex-servicemen.	Shri Digamber Singh.	,)
103 E	xtension of Raniganj Railway Platform and development of Asansol Railway Station.	Shri Ajit Kumar Saha.	17-1 g -1981 O 14

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104	Alloged irregular allotment of wagons for transportation of coal for small scale industries in Tamil Nadu.					
105	Anomalies in the allowances of teachers of colleges in Goa Affiliated to the University of Bombay.	Shri Eduardo Falciro				
106	Establishment of tube-well Corporation to ensure supply of drinking water in Rajasthan villages.	Shri Rajesh Pilot	}	17-12-1981	0	14
107	Setting up of major industries in the public sector in Gwalior Chambal division of Madhya Pradesh.	Shri Madhavrao Scindia				
108	Permission to export Urad whole or Dal to stabilise its price.	Dr. Vasant Kumar Pandit		•		
109	A film containing derogatory material about persons in public life.	Shri Gulam Nabi Azad				
110	Expeditious execution of the programme of establishing proposed Vijayanagar Steel Plant.	Shri K. Lakkappa				
111	Regularisation of casual labour of Railway Department.	Shri Samar Mukherjee				
112	Alleged failure of cotton Corporation of India to purchase cotton.	Prof. N.G. Ranga.				
113	Alleged fall in Sabai grass prices hitting the major source of livelihood of tribals of Mayurbhanj district of Orissa.	Shri Arjun Sethi	}	21-12-1981	0	22
114	Steps to establish a University of Medical Sciences in Tamil Nadu.	Dr. A. Kalanidhi				
115	Lifting of ban imposed on the film 'Meri Aawaz Suno'.	Shri Atal Bihari Vajpayee				
116	Effective implementation of In- tegrated Land Development Programme particularly with references to assistance provi- ded by banks.	Shri B.D. Singh	ا ا			
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mes	on of Kannada program- in the programmes of i Doordarshan.	Shri Oscar Fernandes	}		H.M.
by o	l import of stainless steel ther names and paying of Customs Duty by certain ons.	Shri Mani Ram Bagri			
colle scho Boar	n of getting admission to ges for the students of ols affiliated to Central d of Secondary Education Tamil Nadu.	Shri D.S.A. Siva- prakasam		,	
adeq displ were	on of employment and uate compensation to the acced persons whose lands acquired for setting up cyveli Lignite Corpora-	Shri Era Anbarasu		83-18-19	3: o 9
vicw P.O.	ns of the employees in of closure of the Diesel H. shop at Siliguri Junc- in West Bengal.	Shri Anandna Pathak			
Delh	nent of the demands of id University agitating loyees.	Shrimati Geeta Mukherjee			
emp	ed retrenchment of ad holoyees of Census Opera- Bepartment.	Shri Jagpal Singh			
gatio	ate power supply for irri- on purposes in the atry.	Shri Rajesh Pilot	j		
sion hous mea	decision by Salt Commis- to allow construction of es on the lands originally nt for panning salt and lying unutilized in Bom-	Dr. Subramaniam Swamy			
	tion to provide facilities isabled persons.	Shri Ram Vilas Paswan			
logic prop	on of a separate Archaeo- al Circle for Orissa for er maintenance of uments there	Shrimati Jayanti Patnaik	}	23-12-19	31 o <u>a</u> s
Cen	ate supply of coal for cent Factories of Uttar lesh.	Shri Krishna Prakash Tewari			
Cast have ed l in	ensation for the Scheduled es' families whose houses been allegedly demolish- by D.D.A. on 14-12-1981 rillage Begampur near viya Nagar in South	Shri Chandra Pal Shailani			

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		the Wile of the Allender Matterly Military and account of the construction of the Cons		н	M
	Increased train services for Paradip Port.	Shri Lakshman Mallick			
131	Statement made by the Minister of State in the Ministry of Home Affairs on 21-12-1981 regarding alleged predictions about the Prime Minister.				
132	Unsatisfactory telephone ser- vices by Cumbum Telephone Exchange, Madurai Cicrle.	Shri Cumbum N. Naterajan			
133	Assent by the Union Government to the Kerala Land Reform (Amendment) Bill, 1980.	Shri A. K. Balan			
134	Enquiry into alleged death of a nurse from Kerala in Pratapgarh District of Uttar Pradeshe				
135	Pest infection of wheat crop in northern belt of Madhya Pradesh.	Dr. Vssant Kumar Pandit.		•	
136	Assistance to State Government by Central Government for construction of Balasore-Jala- sore-Kharagpur State High- way.	Shri-Chintamani Jena			
137	Steps for registration and absor- ption of Port workers of Cochin Port.	Shri M. M. Lawrence			
138	Release of adequate financial assistance under the progra- mme for supply of drinking water for Himachal Pradesh.	Prof. Narain Chand Parashar			
139	Alleged incidents of exploitation of Harijans and weaker sections with particular reference to incidents in Sitapur Districtin U.P.	:	}	24-12-1981 0 30	
140	Cancellation of trains in Bhav- nagar section of Gujarat.	Shri Mohanlal Patel			
141	Alleged incidents of theft in Bombay Port Trust.	Shri R.R. Bhole			
142	Reported pollution of Ganges Water near Kanpur.	Shri Arif Mohammad Khan			
143	Provision of shelter to the vic- tims of Biharsheriff.	Shri Ramavatar Shastri			

2 3 5 6 1 H.M. 144 Need for withdrawal of the Prof. K. K. Tewari recent notification denying partial exemption from Customs Duty on certain drugs produced by the small scale units. Shri P. Rajagopal 145 Incentives to induce doctors to work in rural areas. Naidu 146 Alleged reduction in coal supply Shri Shivkumar to Roshan Sizing Mills and Singh other Mills in Burhanpur. leged derogatory remarks against Maharishi Valmiki on 147 Alleged Shri Suraj Bhan Delhi Doordarshan. 148 Allotment of funds for the Dairy Prof. Ajit Kumar Development Programme in Mchta Bihar. Shri C. T. Dhanda-149 Need for CBI enquiry into the murder of a Verification Offipani cer in a Temple at Tiruchendur. 150 Railway travel in East U.P. and Shri Jitendra Bihar. Prasada,

(iii) Statements under direction 16 correcting information regarding Starred Question/Calling Attention

SI	Brief subject	Name of Minister	Date	Time taken	_
1.	Correcting certain information given to the House on 9th September, 1981 in reply to Calling Attention regarding the reported dacoity in South Extension Branch of Canara Bank in New Delhi.	Shri Yogendra Makwana	25-11-1981	H- 1	
2	Correcting the answer given on the 7th December, 1981 to a Supplementary by Shri A.K. Roy on Starred Question No, 209 regarding Food for Work Programme in Dhanbad District, Bihar.	Rao Birendra Singh	11-12-1981	0	02
3	Correcting the answer given on the 15th September, 1981 to a Supplementary by Shri Bhiku Ram Jain on Starred Question No. 439 regarding glut of chemical products due to imports.	Shri P. C. Sethi	21-12-1981		••

20. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Business						me ken	Percentage to the total time 'taken
					н.	M.	\$.,
BILLS							
(a) Government Bills				• '	33	01	21.3
(b) Private Members' Bills	•	•	•	•	7	35	4.9
BUDGETS							
(a) Railway Budget			•		3	26	2.2
(b) General Budget					3	41	2.4
(c) Budget in respect of State of Assam					*4	04	2.6
(d) Budget in respect of State of Kerala					•4	19	2.8
CALLING ATENTITON NOTICES (Rule 197)					17	19	11.2
DISCUSSIONS							
(a) Half-an-Hour Discussions (Rule 55)					4	29	2.9
(b) Short Duration Discussions .					19	47	12.8
MATTERS UNDER RULE 377					5	26	3.5
MOTIONS							
(a) Motions under rules 191 & 342.					15	01	9.7
(b) Motions for modification of rules laid or	ı Tı	ble	•	•	0	41	0.5
QUESTIONS					22	03	14.3
RESOLUTIONS							
(a) Statutory Resolutions						•	
(b) Private Members' Resolutions					2	57	1.9
STATMENTS (Rule 372)					2	31	1.6
OTHER MATTERS such as adjournment moti-	on,	Pape	rs laid	on			
Table, Question of Privileges, Obituary reference personal explanations, etc.	cs, 1	roint	of Or	ger,	8	20	5.4
			Total		154	40	100.0

^{*}Joint discussion took place on Statutory Resolutions (vide Statement No. 18 S. Nos. 1 to 3) and Supplementary Demands for Grants in respect of the Budgets of the States of Assam and Kerala for 1981-82 [vide Statement No. 6 S. No. (fii) & (iv)] Time taken on joint discussion has been shown under State Budgets.